

**Reservation in commercial and technical educational institutions**

†2460. DR. PRABHA THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether students of backward category have reservation in commercial and technical education institutions;

(b) if so, whether the Governments of all the States have implemented it in educational institutions *in toto*; and

(c) if so, the State-wise details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (c) According to the information furnished by the University Grants Commission (UGC), reservation for OBC in admission of students in Central Universities/ Deemed Universities and other institutions funded by the Central Government has yet not been implemented. However, the State Universities/ Colleges under State Government have to follow the reservation policy as laid down by the respective State Governments.

**Amount for Sarva Shiksha Abhiyan**

†2461. SHRI SAMAN PATHAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are considering to raise the amount of grant being provided for Sarva Shiksha Abhiyan;

(b) if so, the State-wise details thereof;

(c) whether it is a fact that in many areas the officials are misusing the grants meant for Sarva Shiksha Abhiyan;

(d) whether it is also a fact that the grant meant for Sarva Shiksha Abhiyan has been misused in Darjeeling; and

(e) the steps Government are taking in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a)

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†Original notice of the question was received in Hindi.

and (b) Under the Sarva Shiksha Abhiyan (SSA), the Central share for 2006-07 has been enhanced to Rs. 11,000 crores from Rs. 7527.23 crores in 2005-06. A Statement showing the details of the Central Government allocations to the States/UTs for 2006-07 is given (See below).

(c) to (e) Under the SSA a regular system of financial monitoring has been put in place with quarterly financial reviews, concurrent field reviews and independent annual auditing of accounts.

A case of misuse of SSA funds in Darjeeling district of West Bengal has come to notice, in which a police case has been registered and investigations have started.

Whenever any instance of deviation from the norms in expenditure is brought to notice, the Central Government takes up the case with the concerned State Government and the deficiencies are rectified.

### Statement

#### Amount for Sarva Shiksha Abhiyan

Sl. No.	States/UTs	Outlay of GOI share for 2006-07 (Rupees in Lakh)
(1)	(2)	(3)
1	Andhra Pradesh	97893.41
2	Arunachal Pradesh	8946.31
3	Assam	75399.21
4	Bihar	181055.81
5	Chhattisgarh	61598.75
6	Goa	1558.39
7	Gujarat	29204.25
8	Haryana	27376.46
9	Himachal Pradesh	9088.34
10	J & K	26590.49
11	Jharkhand	78213.76
12	Karnataka	55398.31
13	Kerala	12865.50
14	Madhya Pradesh	140240.69

(1)	(2)	(3)
15	Maharashtra	79844.66
16	Manipur	4653.83
17	Meghalaya	4686.40
18	Mizoram	3455.49
19	Nagaland	4652.91
20	Orissa	70470.98
21	Punjab	17458.61
22	Rajasthan	94002.86
23	Sikkim	847.50
24	Tamil Nadu	54238.34
25	Tripura	6813.86
26	Uttar Pradesh	275925.86
27	Uttaranchal	18615.38
28	West Bengal	45000.20
29	Andaman & N. Islands	1012.52
30	Chandigarh	871.91
31	Dadra & N. Haveli	622.85
32	Damand & Diu	195.64
33	Delhi	6333.35
34	Lakshadweep	313.53
35	Pondicherry	706.45

### Kendriya Vidyalayas in rural Areas

2462. SHRIMATI JAYA BACHCHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Kendriya Vidyalayas located in rural areas of the country, area/State-wise;

(b) whether the standard prevailing in these KVs is at par with the standards prevailing in the KVs located in the metros; and

(c) if not, the steps Government are taking to improve the standards in these KVs located near rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a)